GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:903
ANSWERED ON:14.08.2012
MODERNISATION OF POLICE FORCE
Azad Shri Kirti (Jha);Punia Shri P.L. ;Singh Shri Pradeep Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the present status of the modernisation of police force in the country including Bihar;
- (b) the details of the action plan of the States approved by the Union Government;
- (c) the details of the Central funds released to the States for implementing the said action plan during each of the last three years and the current year, State-wise;
- (d) the details of the other measures initiated to modernise the police force in the country;
- (e) whether the Union Government has received a proposal worth rupees 4000 crore for modernisation of Uttar Pradesh Police Force; and
- (f) if so, the details thereof and the action taken by the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The Scheme for Modernization of State Police Forces (MPF Scheme), implemented by the Ministry of Home Affairs ended in the year 2009-10. The Scheme was extended twice i.e. for the years 2010-11 and 2011-12. The extended period of the Scheme has ended on 31.3.2012. Proposals for further extension of the MPF Scheme for a period of five years (2012-13 to 2016-17) with effect from the financial year 2012-13, partly under Non-Plan and partly under Plan, as per the recommendations of the Committee of Secretaries, are being processed by the Ministry of Home Affairs for obtaining approval of the competent authority.
- (b) & (c): The Annual Action Plan proposals of the States under MPF Scheme for the fiscal year, 2012-13 were invited from the State Governments. The Action Plans in respect of the States of Andhra Pradesh, Bihar, Chhattisgarh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Maharashtra, Rajasthan, Uttarakhand and West Bengal have already been considered by the High Powered Committee in the Ministry of Home Affairs and have been approved 'in principle'. The Action Plan proposals in respect of the remaining States are yet to be placed before the High Powered Committee for approval.

The details of Central funds released to the States during each of the last three years, 2009-10, 2010-11 & 2011-12, State-wise, is given in the statement at Annexure. Release of funds to States in the current financial year 2012-13 is subject to approval for extension of the Scheme.

- (d): 'Police' being a State subject as per the VIIth Schedule to the Constitution of India, it is primarily the responsibility of the State Governments to initiate measures to modernize the police forces in the country. However, the Central Government is supplementing the efforts of the State Governments in modernizing their police forces through the Modernisation of State Police Forces (MPF) Scheme. Apart from the MPF Scheme, the Ministry of Home Affairs is also implementing other Schemes, namely, Crime and Criminal Tracking Network Systems (CCTNS), Construction / Strengthening of Fortified Police Stations Scheme and the Scheme for Special Infrastructure (SIS) in States to improve police infrastructure and modernize States police forces.
- (e) & (f): The Government of Uttar Pradesh requested for an annual Central assistance of Rs.800 crore to Uttar Pradesh for modernization of its police forces. The State Government has been informed by the Ministry of Home Affairs that as and when the MPF Scheme is extended for another five years from 2012-13 onwards and the funding for the Scheme, both under Plan and Non-Plan are finalized, the Government of Uttar Pradesh will get its due share of allocation of funds under the Scheme.